के सन्दर्भ में एक प्रमुख श्रंशदाता है,
के माध्यम से राष्ट्रमण्डल के ध्वज के
अन्तर्गत संचालित सामाजिक और आधिक
विकास कार्यक्रमों को विशेष महत्व देता
है। विविध क्षेत्रों जिनमें शिक्षा, स्थायी
विकास का संवर्द्धन, गरीबी उन्मूलन,
पर्यावरण संरक्षण तथा औषध-द्रव्यों के
गैर-कानूनी ध्यापार को रोकने और संचारी
रोगों की रोकथाम से सम्बद्ध कार्रवाईयां
भो शामिल हैं, में राष्ट्रमण्डल अनुभव
को परस्पर बांटना तथा सहयोगी कार्यक्रम
भारत तथा अन्य विकासशील दशों के लिए
लाभप्रद रहे हैं।

राष्ट्रमण्डल के वर्तमान सदस्य देशों की सूची

- एग्टीगवा तथा बारव्डा
- 2. वहामास
- 3. बारवाडोस
- a 首何可
- बोत्स्वाना
- 6. ब्रिटेन
- 7. कनाडा
- साइप्रस
- 9. डोमिनिका
- 10. द गाम्बिया
- 11. घाना
- ग्रेनाडा
- 13. गयाना
- 14. जमैका
- 15. कीन्या
- 16. लेसोथो
- 17. मलावी
- 18. माल्टा
- 19. नाइजीरिया
- 20. सेंटिकिस्टोफर-नेविस
- 21. सेंट लुसिया
- 22. सेंट विनसेंट ग्रेनेडाइन्स
- 23. सीयरा लिग्रोन
- 24. स्वाजीलैण्ड
- 25. तंजानिया
- 26. दिनिडाड एवं टोवागो
- 27. उगान्डा
- 28. जाम्बिया
- 29. जिम्बाब्बे
- 30. ग्रास्ट्रेलिया
- 31. बंगलादेश
- 32. बनी दारुस्लाम
- 33. पाकिस्तान

- 34. भारत
- 35. किरिबाती
- 36. मलेशिया
- 37. मालदीव
- 38. मरीशस
- 39. नौरू
- 40. न्यूजीलेण्ड
- 41 पापुत्रा न्यू गिली
- 42. सेसेल्स 42. सिसल्स
- 43. सिंगापूर
- 44. सोलोमन द्वीप समूह
- 4.5. श्रीलंका
- 46. टोंगा
- 47. तुवालू
- 48. वानुस्राद
- 49. पिंचिक्षी समोग्रा
- 50. नमीबिया
- 51. दक्षिण अफीका

Eligibility criteria to hold a diplomatic Passport

2089. SHRI K. M. KHAN; WUI the Minister of EXTERNAL AFFAIRS be pleased to state:

- ta) whether Government are aware that Pakistan has purchased some submarines: from Sweden under some objectionable agreement;
 - (b) if so, the details thereof;
- (c) whether such purchases will escalate the tension in the sub-Continent especially between the two countries;
 - (d) if so, details thereof;
- (e) whether Government have lodged iheir protests with Sweden against such a sale; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) and tb) Government are aware of efforts by Pakistan to acqlire submarines from various countries, including Sweden to augment its naval strength. However, according to information available, no deal has been finalised so far.

(c) to (f) Our concerns about any arms sale to Pakistan disproportionate tc

Pakistan's legitimate needs have been conveyed to all concerned including the Swedish Government. Government constantly monitor all developments having a bearing on India's security and take all necessary measures to safeguard it.

Protection of the Interests of Indian Exporters in Barcelona

2090. SHRI GHUFRAN AZAM: WiH the Minister of EXTERNAL AFFAIRS be pleased to state;

- (a) whether it is a fact that the con sulate General of India in Barcelona, Spain has been unable to piotect the interests of Indian exporters even on re presentations from the Indian parties from the business on-slaughts let loose by some Spanish business community;
- (b) whether the representations from the Indian exporters have not been attended to even by the office of Consulate General of India in Spain despite repeated requests;
 - (c) if so, the details thereof; and
- (d) what further action i_s being proposed to take up the issue with his counterpart in Spanish Government in order that bilateral trade agreements between the two countries may not have adverse effects on Indian economy and export business?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED)*-(a) We do not have a consulate General in Barcelona. We have an Honorary Consul General who essentially looks after consular matters. Matters related to trade between India and Spain are handled by our Embassy in Madrid.

- (b) and (c) Queries and representations received from Indian businessmen by our Honorary Consul General in Barcelona are redirected to our Embassy in Madrid which looks into them promptly with a view to helping Indian exporters.
- (d) Disputes of a cOmmerical nature are essentially for the parties concerned to resolve directly between themselves. However, whenever such disputes are

i brought to the attention of our Embassy in Madrid, it invariably takes appropriate action to try and facilitate an amicable settlement by contacting the concerned parties and Chambers of Commerce in Spain.

US Dual Policy in Anns Dealing

- 2091. SHRI ANANT RAM JA1SWAL: WiH the Minister of EXTERNAL AF FAIRS be pleased to state;
- (a) whether attention of Government has been drawn to the news appearing in 'Dainik Jagaran' dated 16th luiy, 1994 regarding US dual policy in arms dealing; and
- (b) if so, what is the reaction of Government with regard thereto and the stand taken/likely to be taken by Government iⁿ this matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (.a) Yes, Sir.

(b) Government policies with respect to procurement of arms are determined by national security considerations and factors such as cost, performance etc. It would not be in the interest cf national security to comment on details of arrangements that have been or are being worked out in this regard.

Eligibility Criteria to Hold Diplomatic Passport

2092. SHRI SURINDER KUMAR SINGLA:

DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state;

- (a) what are the immunities and faci lities available to holders of Indian Dip lomatic Passports;
- (b) who is entitled to hold a Djplomatic Passport;